

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA Nos.65/2017 and 152/2017
COCP No.02/Chd/Pb/2017**

IN

**CP No. 40(ND)/2015
RT CP No.38/2016
(Decided matter)**

Sunil Maheshwari & Ors.

...Petitioners

Versus.

M/s Rai Bahadur Kishore Chand & Sons Pvt. Ltd. & Ors. ...Respondents

Present: Mr. Anand Chhibbar, Senior Advocate with
Mr. Varundev Mishra and Mr. Vaibhav Sahni, Advocates for the
petitioners.
Ms. Aastha Ray, Advocate for respondents No.2 to 4.

Reply to the objections of the respondents has been filed by the
applicant, copy of which has already been supplied to the counsel opposite.
List on 18.01.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 13, 2017
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